

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4228
ANSWERED ON:18.05.2006
AGREEMENT WITH USA
Acharia Shri Basudeb

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Union Government has approved a Memorandum of Agreement (MoA) with United States of America (USA) in Civil Aviation sector as reported in the Statesman dated May 4, 2006.

(b) if so, the details thereof; and

(c) the extent to which India is likely to be benefited by such agreement?

Answer

- MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): Yes, Sir.

(b)and(c): This Agreement will provide the framework for seeking assistance of the Federal Aviation Authority (FAA) in developing the civil aviation infrastructure in managerial, operational and technical areas, as and when required.